

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 32

**IA No. 217/2021
In
CP(IB) No. 181/Chd/Chd/2019
(Disposed of)
Under Section 9, IBC 2016
R 11, NCLT Rules 2016**

In the matter of:-

IAG Automation Pvt. Ltd.

....Petitioner

Vs.

Spray Engineering Devices Ltd.

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 18.11.2022.

Sd/-
Court Officer

September 27, 2022
PB